

always a gap between acquisition of land and construction of quarters. The question of taking action against officials for delay or creating cost consciousness does not arise.

World Bank Aid for the Development of Fisheries

796. SHRI J. H. PATEL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether final decisions have been taken for the development of fisheries with the aid of the World Bank ; and

(b) if so, the details of the proposed scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The feasibility of obtaining aid from the World Bank for development of fisheries in India is still under consideration in consultation with the Bank. The projects to be taken up will depend on the decisions reached in regard to the scope and nature of the aid. Aid, if available, is expected to be used to finance harbours, deep sea fishing projects and processing of fish.

Proscription of West German Film

797. SHRI S. C. SAMANTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the attention of Government has been drawn to the permission having been given to a Television and Film unit by the West German Government, to abuse the hospitality of India under cover of making an innocuous feature film, which later turned out to be a slander ; and

(b) whether Government are likely to contact the Government of West Germany to proscribe the film ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) No, Sir. However, Government would like to look into this

further, if details are given by Hon'ble Member.

(b) Does not arise.

Recommendations of the Agricultural Prices Commission on Price Policy

798. SHRI S. C. SAMANTA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) what are the reactions of the State Governments upon the recommendations of the Agricultural Prices Commission on Price policy for the forth coming Kharif season ;

(b) what are the recommendations accepted by the Government ; and

(c) what adequate incentive is being provided for the grower ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a)

- (i) The targets of procurement recommended by the Commission were generally acceptable subject to marginal adjustments.
- (ii) The reduction recommended in the procurement prices was not acceptable to the State Governments.
- (iii) Discontinuance of delivery bonus and incentive bonus were not acceptable to those State Governments paying the delivery bonus and getting the incentive bonus respectively.
- (iv) Direct purchases from producers and elimination of intermediaries was acceptable in principle. However the State Governments would be free to choose the system of procurement best suited to meet the needs of intensifying procurement in their States.
- (v) Recommendation for deferring payment of part of the price to be paid to the farmers was not accepted.

(b) The recommendations of the Commission are discussed in the Chief Ministers

Conference and decisions are taken there-after.

(c) While fixing the procurement prices, the need for ensuring remunerative prices to producers is taken into consideration.

Advertisements over Television

799. SHRI S. C. SAMANTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether with the profitable experience in introducing advertisement over A. I. R. Vividh Bharati programmes, advertisements are to be introduced over the Television also ;

(b) if so, the details of the programme for this ; and

(c) the likely income from this source ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) and (c). Does not arise.

बिहार में बाढ़ के कारण कृषि उत्पादन में कमी

800 श्री क० मि० मणुकर : क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस वर्ष भारी बाढ़ के कारण बिहार में मुजफ्फरपुर, दरभंगा, मुंगेर, भागलपुर, पूर्णिया और पटना जिलों में कृषि उत्पादन बहुत कम हुआ है ;

(ख) यदि हाँ, तो क्या सरकार ने उत्पादन में कमी होने के कारणों को जानने का प्रयत्न किया है ;

(ग) यदि हाँ, तो कितनी कमी हुई है और केन्द्रीय कोटा से बाढ़ पीड़ित बिहार राज्य को कितनी मात्रा में खाद्यान्न भेजने का विचार है ; और

(घ) यदि सरकार ऐसा करना नहीं चाहती, तो इसके क्या कारण हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मन्त्री (श्री अन्ना-साहिब शिन्धे) : (क) और (ख). बिहार में शाहबाद, पटना, मुंगेर, भागलपुर, सहर्सा, पूर्णिया, संथाल, परगना, सारन, मुजफ्फरपुर, चम्पारन तथा दरभंगा जिलों का 3291 वर्ग मील क्षेत्र बाढ़ के अंतर्गत रहा, जिसमें 105 गाँवों के 2920 गाँव तथा 27.17 लाख की जनसंख्या है। इससे 8.1 लाख एकड़ में भाई तथा अग्रहनी की खड़ी फसलों को नुकसान पहुंचा है। मोटे रूप से यह अनुमान किया गया है कि उपरोक्त क्षेत्र में किसानों को लगभग 22 लाख क्विंटल अनाज, खासकर मकई की क्षति हुई। यह अनुमानित क्षति 17.60 करोड़ रुपये है।

(ग) बिहार से बाढ़ पीड़ित क्षेत्रों की आवश्यकताओं को पूरा करने के लिये हाल ही में कोई खास मांग प्राप्त नहीं हुई है। बिहार में चावल की उत्पादन मात्रा इस समय माँग से अधिक है। बिहार के लिये गेहूँ का कोटा मार्च, 1969 में 30.2 हजार मीटरी टन से अप्रैल 1969 के लिये 40.5 हजार मीटरी टन तक बढ़ाया गया। यह कोटा मई, 1969 के लिये 10,000 मीटरी टन अधिक बढ़ाया गया। बिहार को जून, 1969 से सितम्बर, 1969 तक प्रति माह 55.3 हजार मीटरी टन की दर से गेहूँ आबंटित किया गया। राज्य सरकार की प्रार्थना पर अक्टूबर के लिये बढ़ाकर कोटा 56.1 हजार मीटरी टन कर दिया गया। यह कोटा, बाढ़ पीड़ित क्षेत्रों सहित राज्य की सारी आवश्यकताओं को पूरा करने के लिये पर्याप्त समझा जाता है।

(घ) उपरोक्त (ग) को देखते हुये प्रश्न ही नहीं होता।

State Lotteries

801. SHRI N. R. DEOGHARE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether it is a fact that tickets of